## CP NO.18(ND)/14 RT NO.30/2016

Dev Mittar Ahuja

...Petitioner.

Versus

M/s Fazilka Cotton and Synthetics Ltd. & Ors.

...Respondents.

Present:

Mr. Vishwas Arora, Advocate for petitioner.

Mr. Gaurav Mitra, Advocate with Mr. Saurabh Seth, Advocate

for respondents.

Counsel for the parties have filed certified copy of the order dated 16.09.2016 passed by the Hon'ble Principal Bench of the National Company Law Tribunal, New Delhi transferring the instant petition to the Delhi Bench where the other matter is pending. Certified copy of the order dated 16.09.2016 in the instant petition be taken on record. Record of the file of petition be immediately sent to the Hon'ble Delhi Bench.

(Justice R.P. Nagrath) Member (Judicial)

September 22, 2016

(Deepa Krishan) Member (Technical)

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